NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1239/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Gupta Global Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION

SIGNATURE

Pooja Vasardani
i/b Rajani
Associates for
Applicant/Committee of
Creditors

ORDER

CP No. 1239/I&BP/NCLT/MB/MAH/2017

In pursuance of the confirmation given by IBBI, Mr. C. Bala Mauli, having Registration No. IBBI/IPA-001/IP-N00321/2017-18/10608 is hereby appointed as Resolution Professional replacing the Interim Resolution Professional, Mr. Atul Rajwadkar continuing by virtue of admission order dated 04.10.2017.

Accordingly, this Application is allowed.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)